ASI Objection on underground Rail Project in Delhi

1674. SHRI JANARDHANA POOJARY: Will the MINISTER OF URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that Archaeological Survey of India (ASI) has raised objections to underground rail project in Delhi which may cause damage to some historical monuments:
- (b) if so, the details of such objections and the names of monuments likely to be affected: and
- (c) the measures Government propose to take ' to ensure safety of such monuments?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN **AFFAIRS EMPLOYMENT** (SHRI AND BANDARU DATTATREYA): (a) and (b) Yes, Sir. The archaeological Survey of India (ASI) has raised objections to the alignment of underground metro corridor and surface/elevated rail corridor of MRTS Project near the locations of Jantar Marttar and Kashmere Gate monumenti/City Wall.

- (c) The following measures are proposed to be taken to ensure safety of the above monuments during construction and operation of the Delhi MRTS Project:-
 - (i) Stabilisation of soil to improve its strength before taking up construction activities.
 - (ii) Selection of suitable construction methodology mtnimtse vibrations during the construction period.
 - (iii) Use of special track fittings to ensure that the vibrations caused due to train operation largely get absirbed ub tge tracj etryckyb utself
 - (iv) Other measures as may be suggested by General Consultants

to the project and the National Physical Laboratory whose advise have been sought for, as suggested by ASI.

पटरियों पर अतिक्रमण

- 1675. श्री मनुव्वर हसन: क्या शहरी कार्य और रोजगार मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि उच्चतम न्यायालय के आदेशानुसार नई दिल्ली क्षेत्र में कहीं भी पटरी के ऊपर अतिक्रमण नहीं होना चाहिए.
- (ख) यदि हां,तो क्या यह सच है कि नई दिल्ली स्थित गोल मार्केट क्षेत्र के उद्यान मार्ग तथा पुराने आर.के.आश्रम मार्ग की पटरियों पर अतिक्रमण आज तक समाप्त करने में सरकार विफल रही हैं:और
- (ग) उद्यान मार्ग तथा पुराने आर.के.आश्रम मार्ग की पटरियों को खाली कराने के लिए सरकार क्या कदम उठा रही हैं?

शहरी कार्य और रोजगार मंत्री (राम जेठमलानी): (क) जी,हां।

(ख) और(ग) जी,नहीं। नई दिल्ली नगर परिषद ने सूचित किया है कि जब कभी फूटपाथों पर अतिक्रमण पाया जाता है तो अतिक्रमण हटाने के लिए कार्रवाई की जाती है। तथापि फिर अतिक्रमण हो जाता है । उद्यान मार्ग क्षेत्र में फूटपाथों से अतिक्रमणों को एन.डी.एम.सी.द्वारा 17.9.1997,4.11.1997,19.2.1998 और 24.2.1998 को हटाया गया था।

Houses for Economically Weaker Section

1676. SHRI **GOVINDRAO** ADIK: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

- (a) whether Government have called for proposals from the State Governments under the Central Sector Scheme for construction of Louses under econonically weaker sections 'Swrnmunity;
- (b) if so, the dctairs of guidelines issued for formulating proposals by the State Governments and response received from the State Governments: